DIVISION BENCH
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NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP/333(KB)2010
COMP.APPL/415(KB)2012,
COMP.APPL/188(KB)2010,
COMP.APPL/257(KB)2017

CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH JANUARY, 2023, 10:30 A.M

IN THE MATTER OF	**BHABESH MAJUMDAR & ANR.** **VS** **VOSTOK DISTRIBUTORS PVT.LTD & ORS.**
UNDER SECTION	**SEC. 241(1)** **SEC. 242(4)**

Appearances (via video conferencing/physical)

Mr. Joy Saha, Sr. Adv. Mr. Arnab Chakraborty, Adv. Mr. S. Chakraborty, Adv.	:	For Petitioner
Mr. P.K. Dutt, Adv. Mr. S.K. Dutt, Adv. Mr. Syamantak Banerjee, Adv.	:	For R4, 14
Ms. Pragya Bhaumick, Adv.	:	For R-2
Mr. Dipanjan Datta, Adv. Mr. Subhajit Chowdhury, Adv.	:	For Respondent No. 10 Union Bank of India

O R D E R

1. Ld. Sr. Counsel/Counsel for the petitioner present. Ld. Counsel for R-2, R-4, R-10 and R-14 present. None for other respondents. They are set ex-parte.
2. Post this matter for arguments on **14/03/2023.**

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)

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